

SL. No. 106/22

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, AT KOLKATA  
ORIGINAL APPLICATION No.15/2018/ EZ

In the matter of :

Bansi Badan Kundu

...Petitioner

- VERSUS -

The State of West Bengal & Others

...Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 9

**INDEX**

SL.NO	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit with Verification.	-	1-3
2.	A copy of the letter dated 19/01/2022 and Delivery Reports	'A'	4-8
	A copy of the Letter dated 31/01/2022 along with Photographs	'B'	9-12
	A copy of the Notice dated 01/02/2022,	'C'	13



Filed By

*Dipankar Saha*

DIPANKAR SAHA

Advocate,

'DIPANKAR Saha & Associates',  
10, Old Post Office Street, 4<sup>th</sup> Floor,  
Room No.105, Kolkata 700001.

Mob: +91-9831050830

18 FEB 2022

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, AT KOLKATA  
ORIGINAL APPLICATION No.15/2018/ EZ

In the matter of :

Bansi Badan Kundu

...Petitioner

- VERSUS -

The State of West Bengal& Others

...Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 9

I, Sandhya Nandi, wife of Mr. Gour Chandra Nandi, by faith Hindu, occupation being the proprietor of M/s Shine Bricks Industry, residing at Village – Katandhar Bypass, P.O. Bishnupur, P.S. Bishnupur, District – Bankura, Pin – 722122, do solemnly affirm on oath and say as follows:-

1. That I am the proprietor of the M/S Shine Bricks Industry which is situated at Katandha Bypass, P.O. Bishnupur, P.S. Bishnupur, District – Bankura, Pin – 722122, which is associated in manufacturing of bricks, being the Respondent No.9 in the above matter.
2. That in compliance to the order dated 06/08/2020 of the Hon'ble National Green Tribunal, Easter Bench at Kolkata, in the above matter and further as per the direction of the West Bengal Pollution Control Board dated 21/09/2021, whereby I was directed to adoption and/or install 'Zig Zag' technology, I have already installed such 'Zig Zag' technology and made necessary construction and changes in the said brick fields to adopt such technology.
3. That after installing such 'Zig Zag' technology on 19/01/2022, I had informed the Chief Engineer, West Bengal Pollution Control Board,



Kolkata and also to its Regional Office at Durgapur, about such installation and requested to issue necessary permission to start operation of my unit, upon inspection.

A copy of such letter dated 19/01/2022 is annexed herewith along with the postal receipt and Delivery Reports and marked with the letter "A".

- 4. That further on 31/01/2022, I had sent a letter to the Environment Engineer, West Bengal Pollution Control Board, with all necessary photographs, with a further request to issue required permission to start operation of my unit.

A copy of the said Letter dated 31/01/2022 along with all Photographs are annexed herewith and marked with the letter "B".

- 5. That as per the said request, on 01/02/2022, upon notice, an enquiry was conducted by one of the officer of the West Bengal Pollution Control Board, namely, one Mr. S. Banerjee, AEE, but till date nothing has been communicated to me.

A copy of the Notice dated 01/02/2022 is annexed herewith and marked with the letter 'C'.

- 6. That I humbly submits that Brick field is a business of seasonal nature and the present time is the season of the business and without necessary permission of the West Bengal Pollution Control Board, I am not able to start my business, even after compliance of the directions.

- 7. That in the above circumstances, it is therefore respectfully prayed that Hon'ble Tribunal may pass necessary directions upon the West Bengal Pollution Control Board to issue such permission urgently, upon satisfaction, in the interest of justice.

Notary Public for West Bengal  
 Executed/Attested by me on Identification  
 NARENDRA PRASAD GUPTA, NOTARY  
 Advocate, HIGH COURT, KOLKATA  
 Regd. No.-13823/2018, Govt. of India



NARENDRA PRASAD GUPTA,  
 NOTARY  
 GOVERNMENT OF INDIA  
 REGN. NO.-13823/2018  
 &  
 ADVOCATE, HIGH COURT CALCUTTA  
 8, Old Post Office Street (Ground Floor)  
 High Court  
 Kolkata - 700 002  
 9833135090

Sandhya Nandi  
 Deponent

Identified by me  
 Dipankar Saha  
 Advocate

18 FEB 2022

VERIFICATION

Verified at Kolkata by the deponent above named on this    day of February, 2022 and say that the statements contained in paragraphs 1 to 5 of the foregoing affidavit are true to my knowledge and the rests are my humble submissions before the Hon'ble Tribunal.

*Sandhya Namoli*  
DEPONENT

Prepared in my Chamber  
*Dipankar Saha*  
Advocate

Identified by me

*Dipankar Saha*  
Advocate



Date: 19.01.2022

To,  
Chief Engineer  
West Bengal Pollution Control Board  
ParibeshBhawan,  
10 A, Block LA, Sector III,  
Salt Lake City, Kolkata 700098;  
email: wbpccbucta@wbpcb.gov.in

Reference: O.A. No. 15/ 2018/EZ

Bansibadankunda -VS- State of West Bengal &Ors.

AND

Direction, being Memo No. 374/WPE/O&E/2019, dated 21/09/2021.

Subject: Compliance of Zig-Zag technology and Permission to operate my unit Urgently

Sir,

In reference to the above, please note that the Unit has installed the Zig Zag technology, in compliance to your earlier direction.

Accordingly, you are requested to kindly issue necessary approval, upon inspection, if needed, so that we can start the unit urgently.

Further, required direction may be given to your Regional Office at Durgapur to act consequently.

This is for your information and taking necessary action at the earliest

Thanking You

Yours Faithfully

Copy  
To,  
Regional Office at Durgapur  
West Bengal Pollution Control Board



भारतीय डाक



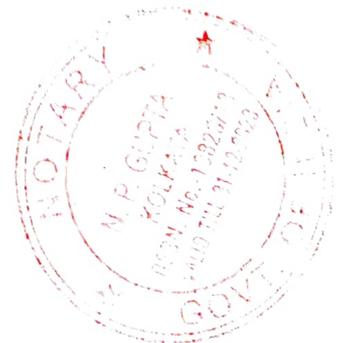
EW045462657IN IVR:698704546265  
SP BISHNUPUR SO BANKURA <7221ZZ>  
Counter No:1,21/01/2022,10:51  
To:THE CHIEF ENG,SALT LAKE CITY  
PIN:700091, Sech Bhawan SO  
From:SHINE BRICK,BISHNUPUR  
Wt:10gms  
Amt:41.30(Cash)Tax:6.30  
<Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>

<Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>

भारतीय डाक



RW457992410IN IVR:828745799241  
RL BISHNUPUR SO BANKURA <7221Z  
Counter No:1,27/01/2022,14:47  
To:THE EVN. ENGINEER,,S.K.SARAH  
PIN:713201, Durgapur HO  
From:SANDHYA HANDE,KATANDHAR  
Wt:20gms  
Amt:25.00(Cash)  
<Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>





Sign In

Register



हिन्दी



You are here Home&gt;&gt; Track Consignment

Quick help

## Track Consignment

\* Indicates a required field.

\* Consignment Number

EW045462657IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Bishnupur SO Bankura	21/01/2022 10:49:41	700106	41.30	Inland Speed Post	Sech Bhawan SO	25/01/2022 15:50:15

### Event Details For : EW045462657IN

#### Current Status : Item Delivery Confirmed

Date	Time	Office	Event
25/01/2022	15:50:15	Bidhan Nagar IB Market SO	Item Delivery Confirmed
25/01/2022	13:01:07	Bidhan Nagar IB Market SO (Beat Number:1)	ITEM DELIVERED Item Delivered [To: DS (Addressee) ]
25/01/2022	10:51:11	Bidhan Nagar IB Market SO	Out for Delivery
25/01/2022	10:20:17	Bidhan Nagar IB Market SO	Item Received
25/01/2022	06:20:03	Kolkata RMS Mails TMO	Item Dispatched
25/01/2022	05:28:28	Kolkata RMS Mails TMO	Item Received
25/01/2022	04:28:47	KOL AP TMO	Item Dispatched
25/01/2022	03:21:25	KOL AP TMO	Item Received
25/01/2022	03:08:40	Kolkata NSH	Item Dispatched
25/01/2022	02:39:27	Kolkata NSH	Item Bagged
24/01/2022	18:52:43	Kolkata NSH	Item Received
24/01/2022	15:20:47	Sech Bhawan SO	Item Dispatched
24/01/2022	14:13:38	Sech Bhawan SO	Item Bagged
24/01/2022	13:41:13	Sech Bhawan SO	Item Redirected to Bidhan Nagar IB Market SO, INSUFFICIENT ADDRESS
24/01/2022	08:50:39	Sech Bhawan SO	Item Received
22/01/2022	11:59:17	KOL AP TMO	Item Dispatched
22/01/2022	11:43:16	KOL AP TMO	Item Received
22/01/2022	11:33:45	Kolkata NSH	Item Bagged





You are here Home&gt;&gt; Track Consignment

Quick help

## Track Consignment

\* Indicates a required field.

\* Consignment Number

RW457992410IN

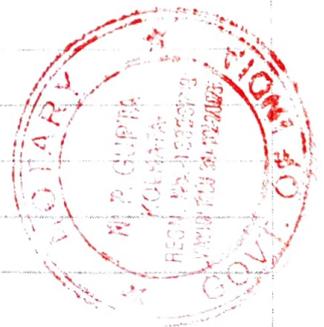
Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Bishnupur SO Bankura	27/01/2022 14:46:34	713201	25.00	Registered Letter	Durgapur HO	01/02/2022 16:44:35

## Event Details For : RW457992410IN

## Current Status : Item Delivery Confirmed

Date	Time	Office	Event
01/02/2022	16:44:35	City Centre SO	Item Delivery Confirmed
01/02/2022	10:53:01	City Centre SO	Out for Delivery
01/02/2022	10:23:55	City Centre SO	Item Received
31/01/2022	22:18:18	Durgapur Ma RMS TMO	Item Dispatched
31/01/2022	22:08:18	Durgapur Ma RMS TMO	Item Received
31/01/2022	19:48:34	Durgapur RMS L2R	Item Dispatched
31/01/2022	16:21:11	Durgapur RMS L2R	Item Bagged
31/01/2022	15:36:25	Durgapur RMS L2R	Item Received
30/01/2022	03:03:44	Asansol Ma RMS2 TMO	Item Dispatched
30/01/2022	03:02:14	Asansol Ma RMS2 TMO	Item Received
30/01/2022	02:57:34	Asansol RMS L2R	Item Dispatched
30/01/2022	02:46:34	Asansol RMS L2R	Item Bagged
30/01/2022	01:28:14	Asansol RMS L2R	Item Received
30/01/2022	01:14:21	Asansol Ma RMS2 TMO	Item Dispatched
30/01/2022	01:12:41	Asansol Ma RMS2 TMO	Item Received
29/01/2022	12:16:48	KOL AP TMO	Item Dispatched
28/01/2022	13:34:56	KOL AP TMO	Item Received
27/01/2022	23:11:41	MA Bankura RMS TMO	Item Dispatched
27/01/2022	22:40:36	Bankura RMS L2R	Item Bagged

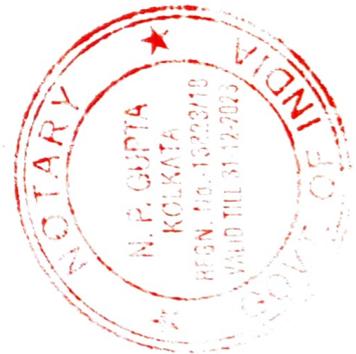


27/01/2022	21:40:26	Bankura RMS L2R	Item Received
27/01/2022	17:31:50	Bishnupur SO Bankura	Item Dispatched
27/01/2022	17:17:21	Bishnupur SO Bankura	Item Bagged
27/01/2022	14:46:34	Bishnupur SO Bankura	Item Booked

[Home](#)  
[About Us](#)  
[Forms](#)  
[Recruitments](#)  
[Holidays](#)  
[Feedback](#)  
[Right To Information](#)

[Tenders India](#)  
[Related sites](#)  
[Website Policies](#)  
[Contact Us](#)  
[Employee Corner](#)  
[Sitemap](#)

## External Links



The national portal of India  
**india.gov.in**

[National Voter's Service Portal](#)  
[Application Security Audit Report](#)

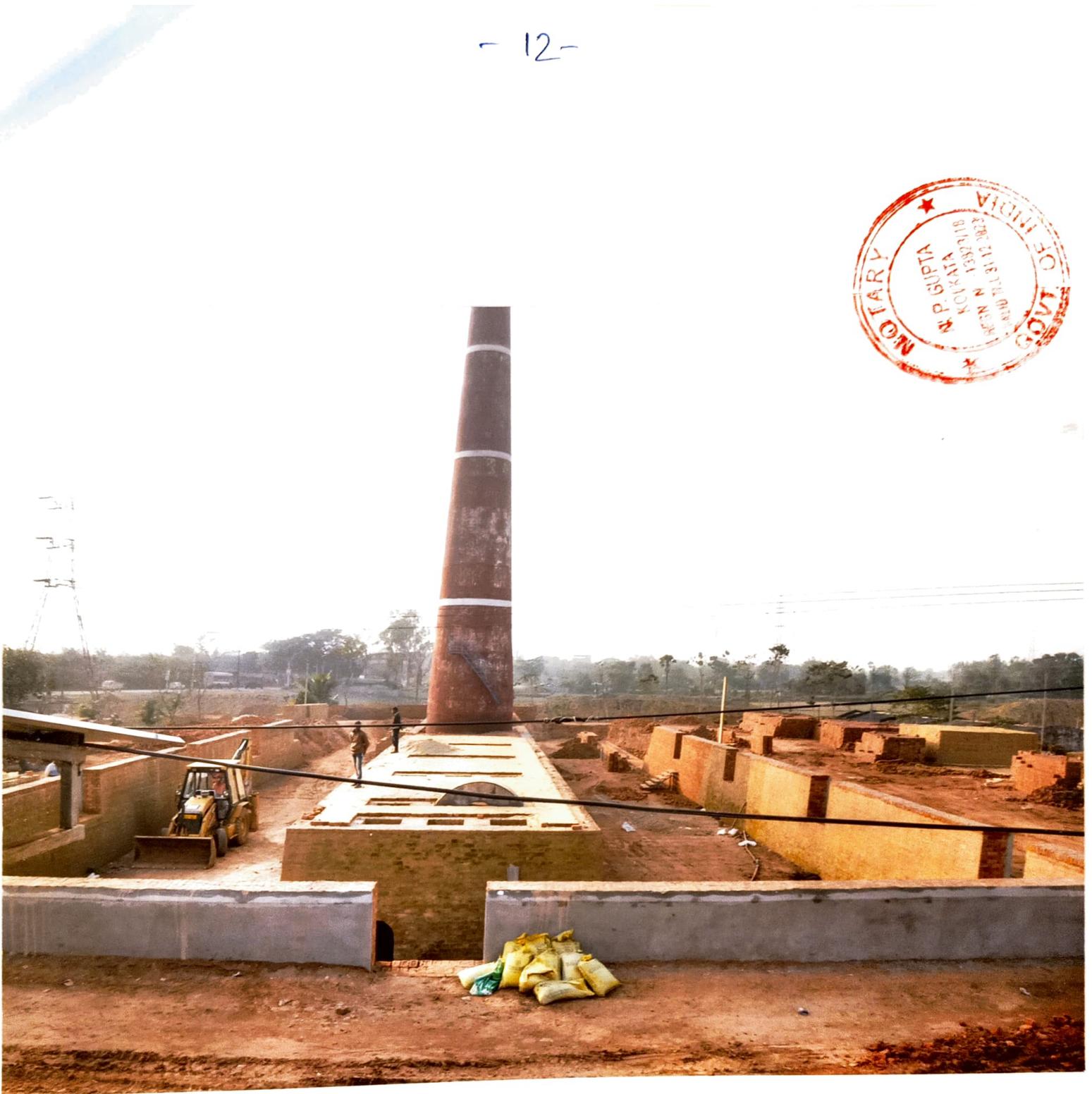






POSTAL  
M. P. GUPTA  
KOLKATA  
REGD. NO. 13823/18  
VALID TILL 31.12.2023  
GOVT. OF INDIA





FORM - II  
WEST BENGAL POLLUTION CONTROL BOARD  
Notice of Inspection  
[See rule 11(2)]

No. 01

Dated. 01-02-2022

To  
M/s. Shine Bricks Industry,  
Katandhar Bypass,  
P.O. & P.S. Bishnupur, Bankura - 722122.

TAKE NOTICE that for the purpose of enquiry under section 21 of the Air (Prevention and Control) Act, 1981, the following officers of the State Board, namely :

D	S. Banerjee, AEE
---	------------------

and the persons authorised by the Board to assist them shall inspect any systems of your industrial plant; any other parts thereof or pertaining there to; under management control of date

01-02-2022 between 2:30pm - 4:30pm hours when all facilities requested by them for such inspection should be made available to them on the site. Take notice that refusal or denial to above stated demand made under the functions of this Board shall amount to obstruction punished under Section 37(1) of the Air (Prevention and Control) Act, 1981.

By Order of the Board

for *[Signature]* 01/02/2022  
Member Secretary,  
W.B.P.C.B. AEE

FORM III  
Notice of Intention to have sample analysed  
[see rule -14]

To  
.....  
.....

TAKE NOTICE that it is intended to have analysed the sample of air emission from your premises which is being taken today the ..... day of ..... 2015 from .....

Name & designation of the person who has taken the sample.

Here specify the stack, chimney or any other emission outlets.



BEFORE THE NATIONAL GREEN  
TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 15/2018/EZ.

Between

Bansi Badan Kundu.

... Petitioner

- VERSUS -

The State of West Bengal & Others

... Respondents

COMPLIANCE AFFIDAVIT ON BEHALF  
OF THE RESPONDENT NO. 9

DIPANKAR SAHA

Advocate,

'DIPANKAR Saha & Associates',  
10, Old Post Office Street, 4<sup>th</sup> Floor,  
Room No.105, Kolkata 700001.

Mob: +91-9831050830